

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 124
IA/411(AHM)2021
in
CP(IB) 305 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

Bank of India
V/s
Pacific Pipe Systems Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 17.08.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent :

ORDER

Learned Sr. Counsel Mr. Navin Pahwa appeared for Successful Bidder. Learned Counsel Ms. Nitu Chaturvedi appeared for liquidator.

At the request of both sides, the matter is adjourned. We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

List the matter for further consideration on 14.09.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)